(b) if not, what action Government have taken to cieate peaceful conditions in that area?

Written Answers

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) The Agreement on the suspension of operations became effective on 6th September, 1964. Only a meeting of the Peace Observers' Group was held at Dimapur on 20th April, 1968. According to the reports available to the Government they (the Underground) have continued to make attempts to cross the international border with Burma with the intention of importing arms and ammunition and receiving other assistance from China. There have also been reports of cases of kidnapping and extortion of money.

(b) Suitable steps have been taken to further strengthen the security forces along with international border with Burma. Besides, the State Government of Nagaland which has now seven police battalions under its charge, is taking increasingly effective measures to counteract the hostile activities and to maintain law and order.

## FILM COUNCIL

- 275. SHRIMATI LALITHA (RAJA-GOPALAN): Will the Minister of IN-FORMATION AND BROADCASTING be pleased to state:
- (a) the steps so far taken to set up the proposed Film Council; and
  - (b) when the Council wiH be set up?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) and (b) The feasibility of setting up a high-level Statutory body to promote the co-ordinated development of the film industry as a whole is under consideration in consultation with the film industry. Organisational and functional details have not been worked out so far.

## जबलपुर छावनी क्षेत्र में खेती के लिए भूखंड

276. 90 भवानी प्रसाद तिवारी : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उन सिविलियंस को जो जबलपुर छावनी क्षेत्र के 108 भूखंडों पर अभी तक सब्जी तथा अन्य फसलों की खेती करते आ रहे हैं यह नोटिस दिए गए हैं कि उक्त भूमि की सेना कार्य के लिए आवश्यकता है;

(ख) यदि हां, तो क्या उक्त सिविलियंस को उन भुखंडों पर उनके द्वारा निर्मित मकानों, कुओं और अन्य इमारतों का मुआवजा दिए विना उनकी लीज समाप्त की जारही है; और

to Questions

(ग) इस कार्यवाही के विरुद्ध सरकार को कितनी संस्थाओं तथा व्यक्तियों की ओर से ज्ञापन प्राप्त हए हैं ?

## PLOTS FOR CULTIVATION IN JABALPUR CANTONMENT AREA

- BHAWANIPRASAD WARY: Will the Minister of DEFENCE be pleased to state:
- (a) whether it is a fact that the civilians who have been cultivating vegetables and other crops in 108 plots in the cantonment area of Jabalpur have recently been served with notices to the effect that the said land is required for military purposes;
- (b) if so, whether the lease in respect of these plots is being terminated without giving any compensation to the said civilians for the houses, wells and other buildings constructed b> them: and
- (c) what is the number of institutions and persons from whom memoranda have been received by Government against this action?]

रक्षा मंत्री (सरदार स्वर्ण सिंह) : (क) और (ख) मुचना इकट्ठी की जा रही है, और सभा के पटल पर रख दी जाएगी।

(ग) दो संस्थाओं और कुछ व्यक्तियों ने ज्ञापनों का विरोध किया है ।

MINISTER OF (SARDAR SWARAN SINGH) : (a) and (b) The information is being collected and will be placed on the Table of the House.

(c) Two institutions and few individuals have protested against the notices.]

## RELEASE OF SHRI MOHAN RANADE AND SHRI MASCARANHES FROM PORTUGUESE JAIL

- 277. SHRI M. M. DHARIA: Will the PRIME MINISTER be pleased to state:
- (a) whether there is any fresh proposal under Governments consideration to get Shri Mohon Ranade and Shri Mascaranhes released from Portuguese imprisonment; and
  - †[ ]English translation.